

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00094/2017

in
Original Application No. 180/01195/2013
Friday, this the 28th day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

John Varghese aged 63 years
S/o.A.J.Varghese
Retired Division Engineer (Vigilance)
Bharat Sanchar Nigam Limited
Residing at E-3, Telecom Officers' Quarters
Perumannoor, Gurudwara Road
Thevara – 682 015 Petitioner

(By Advocate : Mr.P.Chandrasekhar)

V e r s u s

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
Chief General Manager
Bharat Sanchar Nigam Limited
Kerala Circle, Trivandrum – 695 033 ... Respondents

(By Advocate : Mr.V.Santharam)

This application having been heard on 28.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the petitioner submits that the matter has become infructuous and there is no purpose in continuing with the CP(C). Hence **CP(C) is closed**. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexure

Annexure P1 - True copy of order dated 16.2.2013 in O.A No.1195 of 2013 and connected cases

Annexure P2 - True copy of letter dated 24.4.2017 of the 1st applicant

Annexure P3 - True copy of letter dated 23.5.2017 submitted by the 2nd applicant, Thomas P.Thomas.

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